

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.2123
TO BE ANSWERED ON 12.03.2025**

NUMBER OF MANNED LEVEL CROSSINGS

**2123. SHRI TANGELLA UDAY SRINIVAS:
SHRI APPALANAIDU KALISSETTI:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Manned Level Crossings (MLCs), along with the number of MLCs eliminated each year during the last five years (2019-24), State and railway zone-wise;**
- (b) the proposals received from Andhra Pradesh, for the construction of Road Over Bridges (ROBs) and Road Under Bridges (RUBs) during the last five years, district-wise;**
- (c) the current status of each ROB and RUB proposal from Andhra Pradesh;**
- (d) the details of funds allocated, sanctioned and utilized for the construction of ROBs and RUBs, during the last five years, State and year-wise;**
- (e) the details of completed ROBs and RUBs in Andhra Pradesh, including their location, project cost and completion date; and**
- (f) the reasons for any delays in elimination of MLCs and construction of ROBs/RUBs, and the steps being taken by the Government to expedite these projects?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f) : State wise and Zone wise Nos. of Manned Level Crossings (MLCs) and MLCs eliminated during last five years (2019-24) is as under-

S N	State	MLCs as on 01.04. 2024 (BG)	No. of LCs Eliminat ed 2019- 2024	SN	Railway	MLCs as on 01.04.20 24 (BG)	No. of LCs Eliminat ed 2019- 2024
1	Andhra Pradesh	885	309	1	Central Railway	385	321
2	Assam	860	36	2	Eastern Railway	986	90
3	Bihar	1786	310	3	East Central Railway	1515	330
4	Chandigarh	3	1	4	East Coast Railway	668	147
5	Chhattisgarh	183	66	5	Northern Railway	2628	577
6	Delhi	24	4	6	North Central Railway	624	291
7	Goa	7	3	7	North Eastern Railway	1372	387
8	Gujarat	1432	579	8	North Frontier Railway	1442	82
9	Haryana	440	166	9	North Western Railway	876	406
10	Himachal Pradesh	13	1	10	Southern Railway	1682	279
11	Jammu & Kashmir	28	7	11	South Central Railway	1095	445
12	Jharkhand	365	154	12	South Eastern Railway	781	217
13	Karnataka	629	186	13	South East Central Railway	345	105
14	Kerala	381	32	14	South Western Railway	670	211
15	Madhya Pradesh	611	279	15	Western Railway	1630	667
16	Maharashtra	650	433	16	West Central Railway	384	210
17	Manipur	0	0		Total	17083	4765
18	Mizoram	1	0				
19	Nagaland	1	0				
20	Odisha	675	144				
21	Pondicherry	21	0				
22	Punjab	976	175				
23	Rajasthan	876	453				

24	Tamilnadu	1285	222	
25	Telangana	263	152	
26	Tripura	15	0	
27	Uttar Pradesh	2889	858	
28	Uttarakhand	149	16	
29	West Bengal	1635	179	
	Total	17083	4765	

Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROB/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:

Period	ROBs/RUBs constructed
2004-14	4,148 Nos.
2014-24	11,945 Nos. (about three times)

Proposals/requests/suggestions/representations, both formal and informal for Road over Bridges/Road Under Bridges (ROBs/RUBs) are received from State Governments, Members of Parliament, elected representatives, Railways' own requirements, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

As on 01.02. 2025, 4344 Nos. ongoing ROB/RUBs works are sanctioned at the cost of ₹ 97,422 crore on Indian Railways including 282 Nos. of Road Over Bridge (ROB)/Road Under Bridge (RUB) works at cost of ₹ 9455 crore in the state of Andhra Pradesh. 320 Nos. of ROB/RUBs have been completed during year 2019-24 in the state of Andhra Pradesh.

Year wise expenditure over Indian Railways during 2019-24 is as under:-

S.No.	Financial year	Total Expenditure in crores
1	2019-20	3,520
2	2020-21	4,140
3	2021-22	4,225
4	2022-23	4,827
5	2023-24	6,097
	Total	22,809

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of work:

- (i) Joint survey with concerned State Govt./Road Owing Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.**
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.**
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.**
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owing authority/State Govt. wants then Railway may permit them to execute the work on a single entity basis.**
